



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 6th OF OCTOBER, 2025

WRIT PETITION No. 37489 of 2025

M/S MAHAKAUSHAL SUGAR AND POWER INDUSTRIES LIMITED

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

*Shri Shashank Shekhar - Senior Advocate with Shri Bhoopesh Tiwari - Advocate
for petitioner.*

Shri Sumit Raghuvanshi - Government Advocate for respondents/State.
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ORDER

At the outset, learned senior counsel for the petitioner prays for
withdrawal of the writ petition.

Prayer allowed.

The writ petition is dismissed as withdrawn.

(VISHAL MISHRA)
JUDGE